

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5589
ANSWERED ON:29.04.2003
CORRUPTION CASES AGAINST AIS OFFICERS
VISHNU DEO SAI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of pending cases of serious crimes and corruption against officers of the All India Service Cadre; and
(b) the details alongwith the status thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a): According to the information given by the Central Bureau of Investigation, the number of cases of serious crimes and corruption against officers of All India Services cadre as on 31.3.2003 is 100.

(b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE QUESTION No. 5589 FOR ANSWER ON 29.4.2003.

Status of the cases State/Cadre wise

Cadre/State No. of cases at different stages

	Investigation	Trial in the courts	
AGMUT	11	8	
Andhra Pradesh	1		
Assam-Meghalaya	2		
Bihar/Jharkhand	9		
Gujarat	3	2	
Himachal Pradesh	2		
Haryana	9		
J&K	2		
Karnataka	2		
Kerala	1	2	
Madhya Pradesh/Chhattisgarh	1	4	
Maharashtra	1		
Manipur-Tripura	1	4	
Nagaland	1		
Orissa	1	1	
Punjab	1	3	
Rajasthan	1		
Sikkim	2		
Tamil Nadu	2	7	
Uttar Pradesh/ Uttaranchal	3	10	
West Bengal	1	2	
Total	30	70	